

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 20
(IB)-540(PB)/2017

IN THE MATTER OF:

State Bank of India

... Applicant/Petitioner

Vs

Su Kam Power Systems Ltd.

... Respondent

Order under Section 7 of the Insolvency & Bankruptcy Code, 2016, (Liq.).

Order delivered on 02.07.2024

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For Respondent :

ORDER

Renotified to 03.07.2024.

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(KAMAL SULTANPURI)
JOINT REGISTRAR